

**BULLETIN NO. 1**

**Friday, the 17<sup>th</sup> December, 2021**

(Brief record of the proceedings of the meeting of the Haryana Vidhan Sabha held on Friday, the 17<sup>th</sup> December, 2021 from 2.00 P.M. to 5.51 P.M.)

**I. OBITUARY REFERENCES**

The Chief Minister made references to the deaths of the late:-

1. Chief of Defence Staff General Bipin Rawat, Brigadier Lakhwinder Singh Lidder and other victims of the helicopter crash.
2. Shri Hari Singh Nalwa, former Member of Parliament.
3. Freedom Fighters of Haryana.
4. Martyrs of Haryana.
5. Others.

and spoke for 07 minutes and made a suggestion that the name of Shri Baljinder Singh S/o Shri Mohinder Singh, Cousin brother of Shri Shamsher Singh Gogi, M.L.A., R/o V.P.O. Achhanpur, Teh. Assandh, Distt. Karnal, who had passed away, may also be added in the above list and the same was agreed to.

Shri Balraj Kundu, an Independent Member spoke for a while and made a suggestion that the name of the farmers who had lost their lives during the farmers' agitation, may also be added in the above list.

Shri Abhay Singh Chautala, Member of the Indian National Lok Dal, spoke for a while and made a suggestion that the name of 715 farmers who had lost their lives during the farmers' agitation, may also be added in the above list.

Shri Bhupinder Singh Hooda, Leader of the Opposition spoke for 06 minutes and made a suggestion that the name of the farmers who had lost their lives on various Borders of Delhi-Haryana during the farmers' agitation between the August Session to December Session, may also be added in the above list.

Smt. Kiran Choudhry, a Member of the Indian National Congress Party, spoke for a while and made a suggestion that the name of the Martyrs of Haryana, who had lost their lives during the war of 1971 of India and

Pakistan for the freedom of Bangladesh, may also be added in the above list and the same was agreed to.

Shri Indu Raj, a Member of the Indian National Congress Party, also spoke for a while and made a suggestion that the name of Shri Sandeep Narwal S/o Shri Kishan Narwal, R/o Village Kathura, Teh. Gohana, District Sonipat, posted as Constable in CIA, Sector 30, Faridabad, had passed away in Haridwar encounter on 30<sup>th</sup> September, 2021, may also be added in the above list and the same was agreed to.

The Speaker also associated himself with the sentiments expressed in the House and spoke for 1 minute.

It was decided to send messages of condolence to the bereaved families.

The House stood in silence for two minutes as a mark of respect to the memory of the deceased.

## II. QUESTIONS

(a) Starred:

Total No. on the order paper	Answered	Not put	Postponed	No. of Supplementaries
20	9	-	-	14

The remaining Starred questions were deemed to have been answered and replies thereto were laid on the Table of the House.

(b) Unstarred: 40

## III. ANNOUNCEMENTS-

### (A) BY THE SPEAKER

#### (i) Panel of Chairpersons.

Under Rule 13 (1) of the Rules of Procedure and Conduct of Business in the Haryana Legislative Assembly, the Speaker nominated the following members to serve on the Panel of Chairpersons:-

1. Shri Aseem Goyal, M.L.A.
2. Smt. Seema Trikha, M.L.A.
3. Shri Jagbir Singh Malik, M.L.A.
4. Shri Randhir Singh Gollen, M.L.A.

**(ii) Regarding leave of absence.**

(a) The Speaker informed the House that he has received an intimation through a letter from Shri Dura Ram, M.L.A., in which he has expressed his inability to attend the Haryana Vidhan Sabha Session commencing from 17<sup>th</sup> December, 2021 due to untimely death of his daughter-in-law.

(b) The Speaker informed the House that he has received an intimation through an E-mail from Shri Jagdish Nayar, M.L.A., in which he has expressed his inability to attend the Haryana Vidhan Sabha Session for today i.e. on 17<sup>th</sup> December, 2021 as he is busy in his family matters.

**(B) BY THE SECRETARY**

The Secretary informed the House that the following Bills which were passed by the Haryana Legislative Assembly during its Sessions held in February-March Session 2017 and August Session, 2021 have since been assented to by the Governor:-

**FEBRUARY-MARCH, SESSION, 2017**

The Punjab Scheduled Roads and Controlled Areas Restriction of Unregulated Development (Haryana Amendment) Bill, 2017

**AUGUST SESSION, 2021**

1. The Haryana Management of Civic Amenities and Infrastructure Deficient Municipal Areas (Special Provisions) Amendment Bill, 2021
2. Maharishi Balmiki Sanskrit University, Kaithal (Amendment) Bill, 2021
3. The Haryana Lakayukta (Amendment) Bill, 2021
4. The Haryana Enterprises Promotion (Second Amendment) Bill, 2021
5. Pandit Lakhmi Chand State University of Performing and Visual Arts, Rohtak (Amendment) Bill, 2021
6. The Panchkula Metropolitan Development Authority, Bill, 2021
7. The Haryana Goods and Services Tax (Second Amendment) Bill, 2021
8. The Haryana Parivar Pehchan Bill, 2021
9. The Haryana Public Examination (Prevention of Unfair Means) Bill, 2021
10. The Haryana Appropriation (No. 3) Bill, 2021

#### IV. FIRST REPORT OF THE BUSINESS ADVISORY COMMITTEE

The Speaker presented the First Report of the Business Advisory Committee as under:-

The Committee met at 03.00 P.M. on Thursday, the 16<sup>th</sup> December, 2021 in the Chamber of the Hon'ble Speaker.

"The Committee recommends that unless the Speaker otherwise directs, the Assembly whilst in Session, shall meet on Friday, the 17<sup>th</sup> December, 2021 at 2.00 P.M. and adjourn after conclusion of Business entered in the List of Business for the day.

On Monday, the 20<sup>th</sup> December, 2021, the Assembly shall meet at 2.00 P.M. and adjourn at 6.00 P.M. without question being put.

On Tuesday, the 21<sup>st</sup> December, 2021 the Assembly shall meet at 10.00 A.M. and adjourn at 2.00 P.M. without question being put.

On Wednesday, the 22<sup>nd</sup> December, 2021 the Assembly shall meet at 10.00 A.M. and adjourn after the conclusion of the Business entered in the List of Business for the day.

The Committee, after some discussion, further recommends that the Business on the 17<sup>th</sup>, 20<sup>th</sup>, 21<sup>st</sup> and 22<sup>nd</sup> December, 2021 be transacted by the Sabha as follows:-

FRIDAY, THE 17<sup>TH</sup> DECEMBER, 2021  
(2.00 P.M.)

1. Obituary References.
2. Questions Hour.
3. Presentation and adoption of First Report of the Business Advisory Committee.
4. Zero Hour.
5. Papers to be laid/re-laid on the Table of the House.
6. Legislative Business

SATURDAY, THE 18<sup>TH</sup> DECEMBER, 2021

HOLIDAY

SUNDAY, THE 19<sup>TH</sup> DECEMBER, 2021

HOLIDAY

MONDAY, THE 20<sup>TH</sup> DECEMBER, 2021  
(2.00 P.M.)

1. Questions Hour.
2. Zero Hour.
3. Presentation of Supplementary Estimates (Second Instalment) for the year 2021-2022 and the Report of the Estimates Committee thereon.
4. Legislative Business.

TUESDAY, THE 21<sup>ST</sup> DECEMBER, 2021  
(10.00 A.M.)

1. Questions Hour.
2. Zero Hour
3. Discussion and Voting on Supplementary Estimates (Second Instalment) for the year 2021-2022.
4. Legislative Business.

WEDNESDAY, THE 22<sup>ND</sup> DECEMBER, 2021  
(10.00 A.M.)

1. Questions Hour.
2. Motion under Rule-15 regarding Non-stop sitting.
3. Motion under Rule-16 regarding adjournment of the Sabha sine-die.
4. Zero Hour.
5. Papers to be laid, if any.
6. The Haryana Appropriation Bill in respect of Supplementary Estimates (Second Instalment) for the year 2021-2022.
7. Legislative Business.
8. Any other Business.”

The Parliamentary Affairs Minister moved –

That this House agrees with the recommendations contained in the First Report of the Business Advisory Committee.

Shri Bhupinder Singh Hooda, Leader of the Opposition, also spoke on this matter for 1 minute.

*The motion was put and carried.*

#### **V. NOTICE OF CALLING ATTENTION MOTIONS/ADJOURNMENT MOTIONS**

When some Members from the Indian National Congress Party sought the fate of their Calling Attention Motions/Adjournment Motions given notices of by them, the Speaker informed them that those were either disallowed or sent to the Government for comments within 48 hours or under consideration or allowed. The Speaker further asked the Members that as and when the comments will receive from the Government, the same will be informed to the Members.

#### **VI. RAISING THE VARIOUS MATTERS/ DEMANDS IN ZERO HOUR.**

During the Zero Hour, the Speaker allowed the Members to raise the various matters/ demands of their respective constituencies. Thereafter, Smt. Kiran Choudhry, Shri Mamman Khan, Shri Randhir Singh Gollen, Dr. Abhe Singh Yadav, Smt. Naina Singh Chautala, Shri Kuldeep Vats, Shri Satya Parkash, Shri Shamsher Singh Gogi, Shri Lila Ram, Shri Balraj Kundu, Shri Chiranjeev Rao, Shri Deepak Mangla, Shri Abhay Singh Chautala, Shri Balbir Singh, Shri Pardeep Chaudhary and Mohd. Ilyas raised the various matters/ demands of their respective constituencies.

## **VII. RAISING THE MATTER OF THE LIVE TELECASTING OF THE PROCEEDINGS OF THE HOUSE.**

During the Zero Hour, Smt. Geeta Bhukkal, a Member of the Indian National Congress Party raised the matter of the live telecasting of the proceedings of the House and wanted to know that why the Proceedings of House is not being telecasting today.

Dr. Bishan Lal, M.L.A. also spoke on this matter.

The Speaker informed the House that the live telecasting of the proceedings of House is temporary stopped as four T.V. Channels were unauthorized telecasting the proceedings of the House. He further stated that after the enquiry of the matter, the same will be started.

## **VIII. NOTICE OF NON OFFICIAL RESOLUTION.**

When enquired, the Speaker informed Smt. Kiran Choudhary, M.L.A. that her notice of Non-Official Resolution regarding Minimum Support Price of crops, has been disallowed.

Shri Bhupinder Singh Hooda, Leader of the Opposition also spoke on this matter and urged the Speaker that a resolution may be passed on the M.S.P. of crops and sent to the Central Government.

## **IX. CALLING ATTENTION MOTION AND STATEMENT THEREON.**

हरियाणा लोक सेवा आयोग और हरियाणा कर्मचारी चयन आयोग के माध्यम से प्रदेश के विश्वविद्यालयों के शिक्षण और गैर शिक्षण पदों पर कर्मचारियों की भर्ती किए जाने का विरोध करने बारे

The Speaker informed the House that he had received a Calling Attention Motion No. 11 given notice of by Smt. Geeta Bhukkal and 6 other M.L.As (Dr. Raghuvir Singh Kadian, Shri Chiranjeev Rao, Shri Jagbir Singh Malik, Shri Shishpal Singh, Shri Mewa Singh and Shri Aftab Ahmed) regarding हरियाणा लोक सेवा आयोग और हरियाणा कर्मचारी चयन आयोग के माध्यम से प्रदेश के विश्वविद्यालयों के शिक्षण और गैर शिक्षण पदों पर कर्मचारियों की भर्ती किए जाने का विरोध करने बारे and the same has been admitted.

The Speaker further informed the House that he had also received a Calling Attention Motion No. 16 given notices of by Shri Bharat Bhushan Batra and 3 other M.L.As (Smt. Geeta Bhukkal, Shri Aftab Ahmed and Shri Jagbir Singh Malik) on the similar subject, which has been clubbed with Calling Attention Motion No. 11, hence, Shri Bharat Bhushan Batra and two other MLAs Can also ask their supplementaries.

The Speaker further informed the House that he had also received a Calling Attention Motion No. 34 given notice of by Shri Abhay Singh Chautala, M.L.A., on the similar subject, which has been clubbed with Calling Attention Motion No. 11, hence, he can also ask his supplementary.

He further asked Smt. Geeta Bhukkal, M.L.A. to read out her notice and the Minister concerned to make a statement thereafter.

Smt. Geeta Bhukkal read out her notice.

The Education Minister then made a statement.

#### **X. PAPERS LAID/ RE-LAID ON THE TABLE OF THE HOUSE**

The Parliamentary Affairs Minister laid papers from Sr. Nos. 1 and 110 to 143 and re-laid from Sr. Nos. 2 to 109 on the Table of the House.

#### **XI. LEGISLATIVE BUSINESS**

##### **BILL TO BE INTRODUCED**

##### **The Haryana Private Universities (Amendment) Bill, 2021.**

At 5.50 P.M., the Education Minister moved for leave to introduce the Haryana Private Universities (Amendment) Bill, 2021.

*The motion was put and carried.*

The Education Minister also introduced the Haryana Private Universities (Amendment) Bill, 2021.

*The motion was put and carried.*

The Sabha then adjourned till 2.00 P.M. on Monday, the 20<sup>th</sup> December, 2021.

**CHANDIGARH**  
**the 17<sup>th</sup> December, 2021.**

**SECRETARY.**